

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 159 OF 2015 &
IA NO. 255 OF 2015

Dated : 8th February, 2019

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Sri Avantika Contractors (I) Ltd.

.... Appellant(s)

Versus

Bihar Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant(s) :

Mr. M.G. Ramachandran
Ms. Ranjitha Ramachandran
Ms. Poorva Saigal
Mr. Pulkit Agarwal
Mr. Shubham Arya

Counsel for the Respondent(s) :

Mr. R.B. Sharma for R-2

ORDER

List the matter for hearing on **22.02.2019** (on top of the board), as agreed by the learned counsel for the Appellant and the second Respondent.

(Ravindra Kumar Verma)

Technical Member

vt/js

(Justice N.K. Patil)

Judicial Member